

# FORM NO. URC-1



Application by a company for registration  
under section 366

[Pursuant to rule 21.1 of The Companies  
Rules, 2013 read with section 366 of The  
Companies Act, 2013]

Form language  English  Hindi

Refer the instruction kit for filing the form.

1. (a) \*SRN of Form INC-1
- (b) Registration number (if any)
2. (a) \*Type of entity
- (b) \* Name of the entity
- (c) \* Number of members in the entity  as on the date of application
- (d) Name of the proposed company
3. (a) Category of the proposed company
- (b) \*Whether liability of the members of the company is limited by any Act of Parliament  
other than Companies Act  Yes  No
4. (a) \*Date of instrument constituting the entity  (DD/MM/YYYY)
- (b) \*Description of the instrument
5. (a) Number of shares taken up to date
- Equity
- Preference
- (b) Amount paid on each share
- Equity
- Preference
6. (a) Date of passing resolution for declaring the amount of guarantee
- (b) Particulars of guarantee taken up by each member
7. \*Date of general meeting passing the resolution assenting to registration  (DD/MM/YYYY)  
with limited liability
8. \*Particulars of passing special resolution and the place of general meeting
9. \*Total amount of the property (whether movable or immovable including actionable claims)
10. \*Whether any suit or legal proceedings taken by, or pending against the entity, or any  
public officer or member thereof

\*  Chartered accountant (in whole-time practice) or  Cost accountant (in whole-time practice) or  
 Company secretary (in whole-time practice)

\* Whether associate or fellow  Associate  Fellow

\* Membership number

\* Certificate of practice number

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**Note: Attention is drawn to provisions of Section 448 and 449 of the Companies Act, 2013 which provide for punishment for false statement / certificate and punishment for false evidence respectively.**

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**For office use only:**

eForm Service request number (SRN)

eForm filing date  (DD/MM/YYYY)

**Digital signature of the authorising officer**

This e-Form is hereby registered

Date of signing

(DD/MM/YYYY)